# RAJYA SABHA

Tuesday, 21st September 1954

Oral Answers

The House met at eleven of the clock, MR. CHAIRMAN in the Chair.

## ORAL ANSWERS TO QUESTIONS

## APPOINTMENT OF A FOREIGN SPECIALIST AT THE INDIAN INSTITUTE OF SCIENCE, BANGALORE

\*422. SHRI N. C. SEKHAR: Will the Minister for EDUCATION be pleased to state:

(a) whether a foreign specialist has been appointed to the post of professor and head of Department of Chemical Technology and Chemical Engineering at the Indian Institute of Science, Bangalore; and

(b) if so, what are his nationality, qualifications, previous experience and terms of appointment?

THE PARLIAMENTARY SECRETARY TO THE MINISTER FOR EDUCATION (DR. K. L. SHRIMALI): (a) Yes.

(b) A statement giving the required information is laid on the Table of the House. [See Appendix VIII, Annexure No. 123.]

SHRI N. C. SEKHAR: May I know the duration of his appointment?

DR. K. L. SHRIMALI: Sir, it is given in the statement. He is appointed on probation for a period of two years, after which, if confirmed, to continue in the post till he attains the age of sixty years and for such further period as may be necessary.

SHRI N. C. SEKHAR: May I know whether he was employed in any other country in this capacity?

DR. K. L. SHRIMALI: A full statement of his previous experience is given in the statement.

SHRI N. C. SEKHAR: Has he connection with any other firm?

62 R.S.D.

to Questions DH. K. L. SHRIMALI: I am not aware of his connection with any other firm.

#### SETTING UP OF A MATCH FACTORY IN DELHI

\*423. SHRIMATI PARVATHI KRISHNAN: Will the Minister for EDUCATION be pleased to state:

(a) whether the Central Social Welfare Board propose to set up a Match Factory in Delhi:

(b) if so, whether applications have been invited from women for part-time employment in that factory;

(c) if the answer to part (b) above be in the affirmative, how many women have so far applied; and

(d) how many persons are expected to be employed in that factory?

THE PARLIAMENTARY SECRETARY TO THE MINISTER FOR EDUCATION (DR. K. L. SHRIMALI): (a) Yes.

(b) and (c). No applications have been invited as such, but the Board has set up a Family Welfare Advisory Committee which has made a house to house survey in the West Patel Nagar, Motinagar and Ramesh-nagar areas, and registered about one thousand families for the purposes of providing parttime jobs in the match factory.

(d) About 500 women.

SHRIMATI PARVATHI KRISHNAN: Before this proposal was taken up, did the Government investigate the position in Tamil Nad where this is already existing as a cottage industry?

DR. K. L. SHRIMALI: No. Sir. I am not aware of any investigation having been made in Tamil Nad. This project is meant for Delhi.

> SHRIMATI PARVATHI KRISHNAN: I Are the Government aware that in

> ' Ramnad and other districts where there is already this industry, it is

cracking up as a result of the big Wimco factory competing with it?

DR. K. L. SHRIMALI: This project has been taken up as an experimental measure and I am sure the Government will take up many more projects like this if it becomes successful.

SHRI P. C. BHANJ DEO: May I know whether this match factory will be run on a self-supporting basis?

DR. K. L. SHRIMALI: This is a cooperative society of the beneficiaries themselves. The Government are giving it a loan and also some grant.

SHRI P. SUNDARAYYA: Is there any proposal to start a match factory on similar lines in Ramnad in Tamil TSTad?

DR. K. L. SHRIMALI: I have already said this project has been started by the Ministry of Industry and Commerce along with the Social Welfare Board and I am sure many more such projects will be taken up in course of time.

SHRI P. SUNDARAYYA: Is it not necessary that first priority should be given to this cottage industry before it gets extinguished completely and efforts should be made to safeguard this cottage industry?

DR. K. L. SHRIMALI: Sir, as I said, this project has been taken up by the Ministry of Industry and Commerce and as far as I know, they will examine this question.

SHRI R. U. AGNIBHOJ: Will the Government see that this industry does not collapse due to competition from other mechanised industrial establishments?

DR. K. L. SHRIMALI: I think the Ministry of Commerce and Industry will take proper care about that.

SHRI H. P. SAKSENA: When the Central Social Welfare Board people visited different houses and made a

2786

house to house survey, did they visit the *bastis* occupied by low-class people as they are generally known?

DR. K. L. SHRIMALI: The Social Welfare Board surveyed about a thousand families and these families lived in the areas of West Patel Nagar, Motinagar and Rameshnagar and the income group to which these families belonged was between Rs. 60 to Rs. 250.

#### ESTATE DUTY

\*424. SHRI H. C. MATHUR: Will the Minister for FINANCE be pleased to state what is the up-to-date assessment and collection of Estate Duty in each of the States?

THE DEPUTY MINISTER FOR FINANCE (SHRI M. C. SHAH): Estate duty statistics are being reported not Statewise but for each Controller's charge which coincides with the charge of each Commissioner of Income-tax who is a Controller for the purposes of estate duty. The figures of demand and collections oh arge-wise are as follows: —

Controller's charge	Demand up t the end of July 1954	up to end
	Rs.	Rs.
Bombay City I	61,330	54,045
Bombay City II ·	5,52,814/11	42,561/8
Uttar Pradesh and	10	
Vindhya Pradesh	3,175/8	3,175/8
Bombay North .	1,00,000	1,00,000

No collections have yet been made in the other Controllers' charges as the Accounts received by them are still under scrutiny and investigation.

SHRI H. C. MATHUR: In the light of experience gained so far, is the hon. Minister in a position to give some indication now as to what is the anticipated or the estimated expectation from this source during the whole year?

SHRI M. C. SHAH: In the Budget we have made a provision of Rs. 4 crores and it all depends upon the persons dying.